GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3458
TO BE ANSWERED ON 02.01.2019

MUMBAI-AHMEDABAD BULLET TRAIN

3458. SHRI ANTO ANTONY:
SHRI MANSHANKAR NINAMA:

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government is funding Mumbai-Ahmedabad Bullet Train project and if so, the details thereof including the total cost of the project and the financial assistance from the partnering country;

(b) whether the Government has taken note of the widespread agitations that are taking place against the land acquisition for this project and if so, the details thereof and the reasons therefor;

(c) whether the Government has noticed the allegations that the Government has diluted land acquisition and compensation policy for Japan Internal Cooperation Agency;

(d) if so, the details thereof; and

(e) whether the Government has any plan to reconsider the compensation policy and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): Yes, Madam. The total estimated cost of the Mumbai-Ahmedabad High Speed Rail (MAHSR) Project is approximately ₹ 1,08,000 crore. The Japanese Government has agreed to extend financial assistance approximately to the tune of 81% of the project cost at 0.1% interest per annum re-payable in 50 years with a grace period 15 years.

(b): There have been a few agitations limited to some localized areas. All efforts have been made to clarify the doubts regarding the compensation and other entitlements so that the project affected persons are persuaded to give their consent for land acquisition.

(c) to (e): Land acquisition has been taken up on a consent-based approach by offering additional monetary benefit over and above the land compensation prescribed as per Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. There has been no dilution of Land Acquisition and Rehabilitation and Resettlement extant Policy.

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